

OFFICE OF THE DISTRICT JUDGE, HOOGHLY
ENGLISH DEPARTMENT

Order No. 178

Date :30/06/2020

Petition u/s – 156(3) Cr.P.C will be filed before the Court of Ld. C.J.M. Hooghly as well as A.C.J.M of Chandernagore, Serampore and Arambagh respectively on and from 01.07.2020 on a limited basis i.e. 5(Five) in numbers, rotationally in respect of Police Station (1 in number per day) under jurisdiction.

The schedule of Police Stations in respect of the Court of Ld. C.J.M, Hooghly are given below :

Sl. No.	Date	Name of Police Station
1.	01.07.2020	Chinsurah P.S
2.	02.07.2020	Balagarh P.S
3.	03.07.2020	Mogra P.S
4.	04.07.2020	Pandua P.S
5.	05.07.2020	Sunday
6.	06.07.2020	Dadpur P.S. / Badel G.R.P.S
7.	07.07.2020	Polba P.S. / Chinsurah Women P.S
8.	08.07.2020	Dhaniakhali P.S
9.	09.07.2020	Gurap P.S.
10.	10.07.2020	Chinsurah P.S.
11.	11.07.2020	2nd Saturday
12.	12.07.2020	Sunday
13.	13.07.2020	Balagarh P.S
14.	14.07.2020	Mogra P.S
15.	15.07.2020	Pandua P.S
16.	16.07.2020	Polba P.S. / Dadpur P.S
17.	17.07.2020	Dhaniakhali P.S.
18.	18.07.2020	Gurap P.S.

Ld. A.C.J.M of Chandernagore , Serampore and Arambagh will arrange the schedule locally in respect of Petitions u/s 156(3) Cr.P.C. under their respective jurisdiction.

Sd/-

District Judge, Hooghly